

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No. 49 (ND)/2016

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.10.2017**

NAME OF THE COMPANY: Mr. Amit Jain & Ors Vs. M/s Faridabad Metal
Udyog Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 58/59

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner (s):	Mr. Saurabh Kalia, Advocate Mr. Harshit Agarwal, Advocate Mr. Rahul Ahuja, Advocate		
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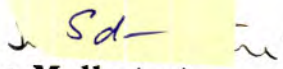
	For the Respondent(s):	Mr. Pradeep Aggarwal, Advocate Mr. Aniket Bhattacharya, Advocate Mr. Karan Khanna, Advocate Mr. Arjun Aggarwal, Advocate		
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ORDER

Arguments part heard.

Be listed for 15th December ^{2017.} for further consideration.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)